

Reduction of Rainfall due to Industrial Pollution

6464. SHRI S. M. KRISHNA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether increased industrial pollution reduces rainfall and can have a serious effect on the world's climate;

(b) if so, whether any experiments have been conducted in this regard; and

(c) if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): (a) to (c) Research is in progress to study the impact of industrial pollution on rainfall.

Offer of Fertilizers by Bulgaria

@6465. SHRI S. M. KRISHNA:

SHRI M. V. CHANDRA.
SHEKHARA MURTHY:

SHRI P. M. SAYEED:

Will the Minister of COMMERCE be pleased to state:

(a) whether Bulgaria has made any offer to India regarding fertilizers;

(b) if so, details thereof;

(c) whether any talks were also held with Bulgarian officials in this regard; and

(d) if so, details thereof?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Yes, Sir.

(b) to (d) During the course of Indo-Bulgarian Joint Commission talks held in New Delhi in May, 1980, the Bulgarian Delegation offered to supply 1,00,000 tonnes of Urea annually to India during 1981-85. The deal is under finalisation.

Letter to Commissioner of Income Tax, Delhi regarding Misuse of Departmental D.D.A. Flats

6466. SHRI RAMAVATAR SHASTRI: Will the Minister of FINANCE be pleased to state:

(a) whether the Commissioner of Income-tax, Delhi-1 has received letter No. Sangh/Misc. Corresp./Vol. VI/80-81 dated 23rd May, 1980 regarding misuse of Departmental D.D.A. flats at Kalkaji;

(b) whether it is a fact that a good number of senior employees are awaiting their chance for allotment; and

(c) whether any action has been taken to evict those employees who are misusing it?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) Yes, Sir.

(b) Out of the 32 officials who have applied for allotment of Departmental Pool 'C' flats at Kalkaji during the period from 1st April, 1980 to 31st March, 1981, 11 have so far been allotted accommodation. The remaining officials are awaiting the allotment of accommodation in their turn.

(c) Yes, Sir.

Seizure of Palmoloin Oil in Madras

6467. SHRI N. DENNIS: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether Central Government are aware of the seizure of about 13,497 barrels of Palmoloin oil valued at two and a half crores of rupees from dealers at Royapuram and Thiruveltiyur at Madras city towards the second half of June, 1980 by the Tamil Nadu Police; and

(b) if so, the details of the action initiated by the Central Government to unearth hoarding of essential food products in Tamil Nadu?

THE MINISTER OF CIVIL SUPPLIES (SHRI V. C. SHUKLA): (a) Yes, Sir. Government of Tamil Nadu have informed that on 16-6-1980,